

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/9045/2020

This the 9th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Yash Pal Gupta, age 47 years S/o Sh. Dhani Ram R/o Pamposh Colony, Janipur Jammu & 13 ors.

.....**Applicants**

(Advocate:- Mr. Ajay Abrol- Not Present)

Versus

1. The State of Jammu & Kashmir Through Commissioner/Secretary to Govt., Public Works Department, J7K Government Civil Secretariat, Jammu.

.....**Respondents**

(Advocate: Mr. _____)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 22.04.2021, nobody had joined the video conference on behalf of the applicants and today i.e. 09.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil